

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 93619/2019, 93623/2019, 93626/2019, in Criminal Appeal No(s).
1696/2019

DHANANJAY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 93626/2019 - EXEMPTION FROM FILING O.T.

IA No. 93623/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 93619/2019 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

Date : 02-11-2022 These matters were called on for hearing today.

For Appellant(s) Ms. Devyani Gupta, Adv.
 Mr. Amit Anand Tiwari, AOR

For Respondent(s) Mr. Ashok Kumar Singh, AOR
 Mr. Ankur Prakash, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent No.1 is duly represented.

Issue reminder to concerned High Court for certificate of
service on behalf of Respondent Nos. 2 and 3. Additionally, fresh
steps be taken within two weeks, to effect service upon the said
respondents.

Learned counsel for appearing parties, may approach the
concerned Branch, for obtaining digitized Records.

List on 08.12.2022.

S.P.S. LALER
Registrar

vs